

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2867  
ANSWERED ON 10/03/2026**

**REVIEW OF ROAD PROJECTS UNDER PMGSY**

**2867. Shri Rajiv Pratap Rudy:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of road projects sanctioned, approved and completed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years along with the total expenditure incurred, State/UT-wise;**
- (b) whether the Government has reviewed the causes of delays in the execution of certain projects under PMGSY, if so, the details thereof;**
- (c) the corrective measures and action taken to ensure timely completion of sanctioned projects and to prevent recurrence of such delays in future; and**
- (d) the specific progress made under PMGSY in the State of Bihar during the same period, including details of road length sanctioned, completed and pending along with reasons for any delay, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): The details of the road projects sanctioned & constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) State/UT-wise during the last five financial years may be seen at [pmgsy.dord.gov.in](http://pmgsy.dord.gov.in) -> Progress Monitoring -> Financial Yearwise Achievement. Further, the financial year-wise details of expenditure incurred (including State Share) State/UT-wise may be seen at [pmgsy.dord.gov.in](http://pmgsy.dord.gov.in) -> Financial Progress -> Fund Position Report Live.**

**(b) & (c): The Ministry periodically reviews the progress of the scheme and has identified several factors that occasionally impede the pace of implementation. These include challenges such as limited working seasons due to adverse weather conditions, difficulties in**

**obtaining forest clearances, scarcity of raw materials, and legal or land-related encumbrances. In the North-Eastern and Himalayan States, these challenges are often compounded by difficult terrain and logistical constraints. In certain regions, security concerns and the limited technical or contracting capacity of implementing agencies also impact the timely execution of works.**

**To address these bottlenecks and ensure the timely completion of projects, the Ministry has established a robust multi-layered monitoring framework. Progress is rigorously scrutinised through Regional Review Meetings (RRMs), Performance Review Committee (PRC) meetings, and Empowered Committee meetings. High-level interactions are frequently held by the Secretary and Joint Secretary of the Ministry with the Chief Secretaries and Principal Secretaries of the States/UTs to resolve inter-departmental issues. At the grassroots level, the District Development Coordination and Monitoring Committee (DISHA), chaired by the Hon'ble Member of Parliament, provides a vital platform for oversight.**

**(d): The details of the road projects sanctioned, constructed & pending under Pradhan Mantri Gram Sadak Yojana (PMGSY) State/UT-wise (including the State of Bihar) during the last five financial years may be seen at [pmsgsy.dord.gov.in](http://pmsgsy.dord.gov.in) -> Proposals -> Statewise List of Roads.**

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